

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1/44/2010-CERC

**Coram:
Shri Gireesh B.Pradhan, Chairperson
Shri A.K.Singhal, Member
Shi A.S.Bakshi, Member
Dr. M.K.Iyer, Member**

Date of Order: 5.1.2016

In the matter of

Approval of slab rates for Point of Connection (PoC) charges and losses for the period of January to March 2016 under the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

**And
In the matter of**

National Load Despatch Centre, New Delhi

Respondent

ORDER

The Commission vide order dated 3.11.2015 in File No. L-1/44/2010-CERC approved the following:

- (a) Applicable PoC slab rates for Long Term Access (LTA) and Medium Term Open Access (MTOA) in ₹/MW/month for each demand zone (for withdrawal DICs) and injection zone (for injection DICs having LTA to target region) for the quarter October 2015 to December 2015.

- (b) Reliability Support Charges, HVDC charges for the Northern Region



and Southern Region, and HVDC charges for Mundra-Mohindergarh transmissions line for the quarter October to December 2015.

(c) Applicable PoC slab rates for Short Term Open Access (STOA) in paise per unit for each demand zone (for withdrawal DICs) and injection zone (for injecting DICs) for the quarter October 2015 to December 2015.

(d) Transmission losses applicable for the quarter October 2015 to December 2015.

2. Based on the transmission charges applicable for the quarter January to March 2016, the applicable PoC slab rates for LTA and MTOA, Reliability Support Charges, HVDC charges, slab rates for STOA and transmission losses are required to be notified for the quarter January to March 2016. On account of the time taken by the Implementing Agency to submit the input for notification of above charges, notification of various rates will take some more time. In order to ensure that billing and payment of transmission charges and losses do not suffer, we direct that the rates/losses approved vide order dated 3.11.2015 shall continue to be applicable till notification of the rates/losses for the Q4 of 2015-16 i.e. January to March 2016.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S.Bakshi)
Member

sd/-
(A.K.Singhal)
Member

sd/-
(Gireesh B.Pradhan)
Chairperson

